<u>Court-II</u>

Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

Appeal No. 155 of 2014

Dated : 18th July, 2016

In the matter of:

Southern Electricity Supply Co. of Odisha Ltd..... Appellant(s)VersusOdisha Electricity Regulatory Commission & Ors..... Respondent(s)

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Counsel for the Appellant (s)

Counsel for the Respondent (s)

ORDER

Bench did not assemble today.

The Appeal is posted for hearing on 30^{th} Aug, 2016.

(Court Master)

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